

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/3420/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mitali Thakuria,
District & Sessions Judge,
Kokrajhar.

Dated Guwahati, the 25th June, 2019.

Sub:- **Casual leave along with station leave permission.**

Ref:- letter No.DJK.1-5/2019/844, dtd. 21.06.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 24.06.2019 alongwith permission to leave the head quarters, after office hours from 21.06.2019 till the morning of 25.06.2019, has been granted/rejected. The learned Additional District & Sessions Judge, FTC, Kokrajhar and in his absence, the next senior most Judicial officer at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-50/2000/3421 / 1 dated 25 '06 '19
Copy to.

- ✓ 1. The Systems Analyst, Gauhati High Court.

[Handwritten Signature]
25/6/19

JT. REGISTRAR (VIGILANCE)

[Handwritten Signature]